

I N T I M A T I O N

In continuation of the Notification dated 04.12.2021 declaring the results of the Main Written Examination, viva-voce to the eligible candidates for recruitment to the post of Civil Judges will be held as per following schedule in the premises of the High Court of Karnataka, Bengaluru. The call letters for the viva-voce will be sent to the eligible candidates by registered post. The candidates with the following register numbers are directed to be present for viva-voce well in time on the dates shown as hereunder:

WEDNESDAY, 05TH JANUARY, 2022 AT 10.00 A.M.			
CJM21001	CJM21012	CJM21026	CJM21033
CJM21005	CJM21014	CJM21027	CJM21034
CJM21006	CJM21015	CJM21028	CJM21035
CJM21007	CJM21022	CJM21030	CJM21036
CJM21008	CJM21024	CJM21031	

THURSDAY, 06TH JANUARY, 2022 AT 10.00 A.M.			
CJM21039	CJM21048	CJM21065	CJM21073
CJM21041	CJM21054	CJM21067	CJM21074
CJM21043	CJM21058	CJM21069	CJM21075
CJM21044	CJM21060	CJM21070	CJM21077
CJM21046	CJM21063	CJM21071	CJM21078

FRIDAY, 07TH JANUARY, 2022 AT 10.00 A.M.			
CJM21081	CJM21086	CJM21093	CJM21101
CJM21082	CJM21087	CJM21095	CJM21102
CJM21083	CJM21088	CJM21097	CJM21103
CJM21084	CJM21090	CJM21099	CJM21105
CJM21085	CJM21092	CJM21100	CJM21107

MONDAY, 10TH JANUARY, 2022 AT 10.00 A.M.			
CJM21109	CJM21122	CJM21134	CJM21145
CJM21113	CJM21125	CJM21136	CJM21146
CJM21114	CJM21127	CJM21137	CJM21147
CJM21115	CJM21130	CJM21138	CJM21148
CJM21119	CJM21131	CJM21140	CJM21150

TUESDAY, 11TH JANUARY, 2022 AT 10.00 A.M.			
CJM21151	CJM21159	CJM21169	CJM21192
CJM21153	CJM21160	CJM21173	CJM21196
CJM21155	CJM21163	CJM21181	CJM21198
CJM21157	CJM21164	CJM21183	CJM21200
CJM21158	CJM21168	CJM21184	CJM21204

WEDNESDAY, 12TH JANUARY, 2022 AT 10.00 A.M.			
CJM21207	CJM21219	CJM21242	CJM21255
CJM21212	CJM21220	CJM21244	CJM21256
CJM21213	CJM21225	CJM21245	CJM21257
CJM21216	CJM21232	CJM21246	CJM21258
CJM21218	CJM21238	CJM21252	CJM21263

THURSDAY, 13TH JANUARY, 2022 AT 10.00 A.M.			
CJM21265	CJM21271	CJM21291	CJM21303
CJM21266	CJM21272	CJM21295	CJM21308
CJM21267	CJM21275	CJM21299	CJM21311
CJM21269	CJM21276	CJM21301	CJM21312
CJM21270	CJM21289	CJM21302	CJM21317

FRIDAY, 14TH JANUARY, 2022 AT 10.00 A.M.			
CJM21320	CJM21331	CJM21339	CJM21350
CJM21321	CJM21332	CJM21345	CJM21355
CJM21322	CJM21334	CJM21347	CJM21356
CJM21323	CJM21335	CJM21348	CJM21364
CJM21330	CJM21336	CJM21349	CJM21365

MONDAY, 17TH JANUARY, 2022 AT 10.00 A.M.			
CJM21367	CJM21381	CJM21396	CJM21412
CJM21371	CJM21387	CJM21399	CJM21413
CJM21373	CJM21388	CJM21404	CJM21414
CJM21375	CJM21392	CJM21407	CJM21420
CJM21376	CJM21395	CJM21410	CJM21422

TUESDAY, 18TH JANUARY, 2022 AT 10.00 A.M.			
CJM21425	CJM21432	CJM21440	CJM21450
CJM21426	CJM21434	CJM21442	CJM21451
CJM21428	CJM21437	CJM21443	CJM21454
CJM21429	CJM21438	CJM21448	CJM21455
CJM21430	CJM21439	CJM21449	CJM21456

WEDNESDAY, 19TH JANUARY, 2022 AT 10.00 A.M.			
CJM21457	CJM21472	CJM21485	CJM21496
CJM21459	CJM21473	CJM21487	CJM21498
CJM21462	CJM21477	CJM21490	CJM21504
CJM21465	CJM21479	CJM21493	CJM21506
CJM21471	CJM21482	CJM21495	CJM21507

THURSDAY, 20TH JANUARY, 2022 AT 10.00 A.M.			
CJM21511	CJM21520	CJM21530	CJM21538
CJM21512	CJM21521	CJM21532	CJM21539
CJM21513	CJM21522	CJM21533	CJM21543
CJM21516	CJM21524	CJM21535	CJM21557
CJM21519	CJM21527	CJM21537	CJM21559

The candidates are requested to bring the following original Certificates along with three self attested photocopies and produce them before the undersigned, on the above mentioned dates, for verification :-

- a) SSLC Certificate or Certificate of any other equivalent examination in proof of Date of Birth and identity card for address proof.**
- b) Degree, Law Degree Certificates, Marks Cards, Convocation Certificate.**
- c) Enrolment Certificate issued by Bar Council and Sannad.**
- d) Certificates obtained within the stipulated period from the competent authorities, if the candidate is claiming reservation under SC/ST/Cat-I / IIA/ IIB /IIIA/ IIIB/ Kannada Medium/ Rural/ Ex-Servicemen/ Physically Challenged.**

- e) **In case of in-service candidates, No Objection Certificate issued by Competent Authority at the time of applying online application.**
- f) **Two Character Certificates of good character one from the Principal of the Institution/College in which candidate has last studied with study details and another from a respectable person not being the relative of the candidate, but who is well acquainted with the candidate.**
- g) **Creamy Layer Certificate, if the candidate is claiming reservation under General Merit (Rural) category.**
- h) **Practicing Certificate from the concerned Bar Association, if the candidate is presently practicing as an Advocate.**

Further, in view of Covid-19 pandemic, candidates are requested to carefully read the Special Instructions to be web hosted on the official website of High Court of Karnataka and strictly follow those Special Instructions while appearing for viva-voce.

BY ORDER,

**Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL AND SECRETARY,
CIVIL JUDGES RECRUITMENT COMMITTEE,
HIGH COURT OF KARNATAKA
BENGALURU - 560 001.**